

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:744

ANSWERED ON:01.03.2013

RASHTRIYA SAM VIKAS YOJANA

Nagar Shri Surendra Singh;Rajaram Shri Wakchaure Bhausahab

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details of Rashtriya Sam Vikas Yojana (RSVY) along with the salient features thereof;

(b) the number of proposals received, sanctioned and pending with the Union Government under RSVY during the last three years and the current year, State/ UT wise including Uttar Pradesh; and

(c) the funds sanctioned, released and utilised by the State/UT Governments during the said period under the RSVY, year-wise?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) The Rashtriya Sam Vikas Yojana (RSVY) was launched in 2003-04 with the objective of putting in place programmes and policies that would remove barriers to growth, accelerate the development process and improve the quality of life of the people in the 147 identified backward districts of the country with the joint efforts of the Centre and the States. The Scheme aimed at focused development programmes for backward areas which would help reduce imbalances and speed up development. Initially, RSVY was implemented by the Planning Commission. Subsequently, in 2006-07 it was subsumed into the Backward Regions Grant Fund (BRGF) Programme implemented by Ministry of Panchayati Raj. Each district under RSVY was to get Rs.45 crore @ Rs.7.50 crore per year. Part of the funds were released by the Planning Commission and balance of the entitlement was released from BRGF. All the 147 districts covered under the RSVY had been released their full allocation of Rs.45 crore to each district by December 2009.

(b)& (c) The State-wise details of funds released and utilization reported under RSVY is at Annex.